

DIVISION BENCH  
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1285(KB)2019  
IA(I.B.C)/675(KB)2024,  
IA(I.B.C)/682(KB)2024,  
IA(I.B.C)/1154(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>INDIAN OVERSEAS BANK VS MAHAKAL AGRO STORAGE &amp; PROCESSING UNIT PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. : For Applicants in IA 682/2024  
Mr. Snehasish Chakraborty, Adv.

Mr. Rahul Auddy, Adv. : For Liquidator  
Mr. Aditya Gooptu, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/675(KB)2024, IA(I.B.C)/682(KB)2024**
  - i. Heard. **Reserved for orders.**
3. **IA(I.B.C)/1154(KB)2022**
  - i. Pleadings are complete.
  - ii. Post this IA on **3/7/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**